

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. H C. XXX VII- 61/1724/2012/R. Cell, Dated Guwahati the 1st December, 2012

The Gauhati High Court has been pleased to temporarily promote the following Judicial Officers from Grade –II to Grade –I of Assam Judicial Service.

<u>Sl. No.</u>	<u>Name of the Officers Promoted</u>
1	Shri Siddartha Pratim Moitra
2	Smti. Mitali Thakuria
3	Sri Mridul Kr.Kalita
4.	Smti. Ranima Gogoi
5.	Shri Satyajit Khound
6.	Shri Pratim Kumar Bora.
7.	Shri Prasanta Buragohain.
8.	Smti. Indira Barman
9.	Shri Nitendra Nath Das
10.	Smti. Anubha Das

By Order

Sd/- Sri R. Phukan
Registrar (Administration)
-cum- In Charge,
Recruitment Cell

Memo No: HC XXX VII-61/1725-1787/ 2012/R. Cell Dated 01.12.2012

Copy forwarded for information to :-

1. The Legal Remembrance-cum- Secretary, Judicial Department, Govt. of Assam, Dispur, Guwahati-6.
2. The Accountant General, Assam, Maidamgaon, Guwahati.
3. The Registrar General, Gauhati High Court, Guwahati.
4. The Registrar (Vigilance), Gauhati High Court, Guwahati.
5. The Registrar (Judicial), Gauhati High Court, Guwahati.
6. District & Sessions Judge
Barpeta/ Kamrup/ Darrang (Mangaldoi)/ Kokrajhar/ Dhemaji/ Lakhimpur/ Morigaon/
Nagaon/ Sonitpur (Tezpur)/ Tinsukia/ Cachar (Silchar)/ Dibrugarh/ Karimganj/
Hailakandi/ Nalbari/ Sivasagar/ Jorhat/ Golaghat/ Bongaigaon/ Dhuburi/ Goalpara/
Udalguri.
7. The Special Judge, Kamrup, Guwahati.
8. The Special Judge, CBI, Court No.-1, Assam, Guwahati.
9. The Special Judge, Addl. CBI Court No.1, Assam, Guwahati.
10. The Special Judge, Addl. CBI Court No. II, Assam, Guwahati.
11. The Member Secretary, ASLSA, Guwahati.
12. The Principal Judge, Family Court, Kamrup.
13. The Counselor, Family Court, Kamrup.
14. The P.O. Industrial Tribunal, Guwahati.
15. The Labour Court, Guwahati.
16. The Judge, Designated Court, Kamrup.

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17. The P.O. STATE & Member, MACT, Kamrup.
18. The Members Foreigners Tribunal, Kamrup.
19. The Member MACT,- Tihu, (Nalbari).
20. The Member MACT Barpeta.
21. The Member, Foreigners Tribunal, (Mangaldoi).
22. The P.O. Labour Court (Dibrugarh).
23. The Member MACT Dhuburi.
24. The P.O. Industrial Tribunal, Silchar.
25. The Principal Judge, Family Court, Silchar.
26. The Counselor, Family Court, Silchar.
27. The Member MACT, Silchar.
28. The Joint Registrar-cum- Principal Secretary to the Hon'ble Chief Justice, Guwahati High Court Guwahati.
29. Shri Siddartha Pratim Moitra, Chief Judicial Magistrate, Kamrup, Guwahati.
30. Smti. Mitali Thakuria, The Counselor, Family Court, Kamrup.
31. Sri Mridul Kr. Kalita, The Joint Registrar-cum- Principal Secretary to the Hon'ble Chief Justice, Guwahati High Court Guwahati.
32. Smti. Ranima Gogoi, Addl. Dist. & Sessions Judge, FTC, Barpeta.
33. Shri Satyajit Khound, Chief Judicial Magistrate, Dhuburi.
34. Shri Pratim Kumar Bora, Chief Judicial Magistrate-cum- Civil Judge, Udalguri.
35. Shri Prasanta Buragohain, Chief Judicial Magistrate, Golaghat.
36. Smti. Indira Barman, Civil Judge, No-1, Kamrup, Guwahati.
37. Shri Nitendra Nath Das, Addl Dist. & Sessions Judge, FTC, Sivasagar.
38. Smti. Anubha Das, Chief Judicial Magistrate, Tinsukia.
39. The Private Secretary to the Hon'ble Justice....., Guwahati.
40. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
41. The Deputy Director Printing & Stationary, Assam Govt., Press, Bamunimoidam for publication in the Assam Gazette.


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 -cum- In Charge,
 Recruitment Cell

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